

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 431/59/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2018

NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public Charitable Trust & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Himanshu Gupta, Counsel for the Petitioner. Ms. Nishtha Khurana, Advocate for R-2 Ms. Monica Phartyal, Advocate for Respondent 4			
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ORDER

Renotify this case on 07.09.2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)